CHINTAMANI PANIGRAHI: SHRI Certain cases have been rejected.

Statement

3. 00 p.m.

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ठाक्र जगतपाल सिष्ठ (मध्य प्रदेश) : माननीय मंत्री ने अभी कहा कि कुछ लोगों ने गलत पेंशन ले ली है जिनको श्रापने रिजेफ्ट किया है। क्या ग्राप उनसे जो पैसा उन्होंने ले लिया है, वह वाप लेंगे ?

SHRI CHINTAMANI PANIGRAHI: In many cases we are doing that.

VTTHALRAO MADHAVRAO JADHAV: What about my question?

SHRI NIRMAL CHATTERJJEE: Have a Parliamentary team to 'help you.

VITHALRAO MADHAVRAO JADHAV: What about the question of pension...

THE DEPUTY CHAIRMAN: Thii is not a discussion. You can go and see the Minister in his Chamber. He cannot discuss each and every case here. You should try to understand It. Now, the Railway Minister. (Interruptions)

श्री जगदम्बी प्रसाद याच्य (बिहार) : यह सवाल भी बार-बार उठाया गया है

उपस्थापति : मैंने रेल मिनिस्टर साहब को स्टेटमेंट करने के लिए कहा है । जाप बैठ जाइये । (ध्यवधान)

STATEMENT BY MINISTER

III. Accident to 123 UP Tamil Nadu Express on 711-1987 on Antfa-Nagpur Section of Central Railways.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): Madam Deputy Chairman, I deeply regret to apprise the House of an un fortunate train accident involving 122

Up New Delhi-Madras Tamil Nadu Express at about 13. 35 hrs. on 7-11-1987 on the Amla-Nagpur Broad Gauge single line section of Nagpur Division of Central Railway. The accident occurred between Katol and Metpanjara stations about 50 kms short of Nagpur. The train had a load of 21 coaches. The "engine and the first 8 coaches passed the site of accident safely while the remaining 13 coaches, 9th on-wards from the train engine, derailed/capsized. I re. gret that, as a result of the accident, 2 passengers lost their lives including one in the hospital. 13 persons suffered simple injuries and 19 grievous

Senior Officers from Nagpur and from the Zonal Railway Headquarters at Bombay rushed to the site of acci dent. Member Engineering Railway Board also rushed to the site. Later Member Traffic left for Nagpur.

Immediately on receipt of the information, medical vans were rushed from Ajni and Amla. Railway doctors also rushed to the site from Nagpur by road with ambulances. Local doctors from Katol, Kalameshwar and Pandhurna also rushed to the site and rendered medical assistance. The injured were moved to the Railway and Civil Hospitals at Nagpur where further treatment is following.

Ex-gratia payment to the next of kin of dead and to the injured ha* been arranged.

The stranded passengers were cleared from the site by special buses and by theunaffected coaches of the train. They were further cleared by a special train from Nagpur.

Joint checks of accident spot by Railway and Civil Authorities as also by the Commissioner of Railway Safety Central circle, have been conducted whereafter restoration work has been taken in hand in full swing.

In fact, the first train, one goods train has already passed over the

affected section. Though communi cation was restored at 11. 15 hrs. and the 15Down and 16UP GT Expresse. were also run by the normal route.

Statement

Madam, joint checks have revealed that track keys for about 200 metres at the site of the accident were missing, indicating possibilities of track having been tampered with.

Commissioner of Railway Safety Central Circle working independently of the Ministry of Railways will hold a statutory inquiry into the accident from 9-11-1987 at Nagpur to determine the cause of the accident.

SHRI SUKOMAL SEN (West Ben gal): Madam, it is a matter of deep regret that our hon. Minister has to appear before the Parliament repea tedly to report on the fatal railv/ay accident. It reveals the total lack of safety measures in our Railway And that; is why, repeatedly almost every month, we are having a major accident leading to loss of life and also injury to so many passengers. About the normal safety measures, I would like to know what is the system for inspecting the track and the railway bridges. And when was the last check made of that railway track there and the railway bridge because it is learnt from the newspapers that in the same morning the GT Express bound for Delhi passed through that track and it came safety? But when this train started passing through, it met with this acci dent. When was the last check made of the tratok and the bridge there?

Madam, one thing that surprises me is that joint checks of the accident spot by the Railway and Civil authorities as also by the Commissioner of Railway Safety have been conducted and they have come to the conclusion that track keys for about 200 metre at the site of the accident were missing Madam, the Commissioner of Railway Safety is supposed to be an independent body. Then why has this inde-pedent body conducted an inquiry 1183RS—9.

along with a Government body, the Railway body? Now, it is said that the Commissioner of Railway Safety wil] again conduct independent in-quiry. A Joint investigation by the railway and civil authorities in conjunction with the Commissioner of Ralway Safety has already been undertaken. Now, out of that joint inquiry they have come to the conclusion that track keys in some 200 metres at the accident site were missing etc. Now, will not this revelation in fluence the independent inquiry, when the Commissioner of Railway Safety counducts this inquiry independently? So, what was the utility of this?

Then, Madam, they say, may be a case of sabotage like tampering with the track. Hew do you come to that conclusion that it may be a case of tampering? You have come to the conclusion before the Commissioner of Railway Safety has conducted his independent inquiry. So, it is simply a question of passing on the buck to somebody else. I would like to know whether it is really due to lack of safety measures that this accident ha-taken place or is it due to tampering with or sabotage of the track. This question should be established by the Commissioner of Railway Safety in dependency, and not by the Government as they have done.

SHRI **PUTTAPAGA RADHAKRT** SHNA (Andhra Pradesh). Madam Tamil Nadu Express is a long train but the Minister has made a very brief statement. The accident took place on the 7th of this month. We have already read it in the newspapers. The Minister has not given ahy more information than the news papers have given. He has not made any attempt to ascertain the facts and details of the accident and he has not correctly given the lo?s also, it seems The newspapers have given more re ports about the loss caused by the accident. Moreover, Madam, no findins regarding the cause of the accident is given. The statement should have contained some first-hand information

[Shri Puttapaga Radhakrishna]

regarding the reasons for the accident. But he has not given any reasons. He has simply ordered ski inquiry which is a routine thing. That is one thing.

The other thing, Madam, is that for the last two and a half years or so, it seems that the rate of accident: had come down to some extent, we thought, that this young and energy tic Minister, of course, Mahsfcraja, hs been making good efforts to control the accidents, but it seems that the things are normalised again. (Interruptions). Not Maharashtra, I said Maharaja. It seems that the Minis ter has become old and things have become normal again.

Madam, recently we have been seeing some accidents. Even after this particular accident, there was another derailing accident at Vijaywada' an last night we came to know abou the collision of a bus with a train. Like that the rate of accidents is go ing up. And the Minister has not revealed any intention to arrest the rate of accidents. That is why I would like to know from the Minister whether there is any intention on the part of the Government to arrest the rate of accidents at least, if you cannot totally stop them. Thank you very much.

श्री प्रमोद महाजन : (महाराष्ट्र) : उपसभापति महोदयाः गत दो-तीन वर्षी स रेल दर्घटनाओं के संख्या निरन्तर बढ्ती जा रही है। जब भी रेल मंत्री जल्दा जल्दी इस सदन में ग्राते हैं तो मन कांप उठता है। या तो वे भाडा बढाने के लिए यहां ग्राते हैं या किसी दुर्घटना की खबर देने के लिए यहां ग्राते हैं। ग्राज सदन में जिस प्रकार का निवदन मंत्री के द्वारा लिया गया समाचार-पत्नों में छपी खबरों के सिवाय एक शब्द की भी अधिक जानकारी नहीं है। एक अर्थ से निरर्थक रूप में इस निवेदन की उपयोगिता है। मझे याद है. इसके पहले भी एक बार इसी तमिलनाड्

एक्सप्रेस, जब वह दिल्ली थ्रा रही थी दुर्घटन। ग्रस्त हुई थी, जिसमें उसकी पेंटरी कार पटरी से उखड गयी थी। उस में रहने वाले व्यक्ति की मत्य हो गई थी उसकी भी जांच की चर्चा हुई लेकिन निवेदन में जिस प्रकार की जांच की बात होती है उसके बाद इसका कभी भी पता नहीं चलता कि इस जोच का अ। खिर क्या हुआ। । कहा यह जाता है कि जांच में जो रेलव के पहियों का एक्सल है उस में कुछ दोष पाया गया लेकिन झाज तक पता नहीं है कि उस तमिलनाड एक्सब्रेस की एक साल पहले जो दुर्घटना हुई थी उसके बारे में रेल मंत्रालय ने क्या किया है । मझे डर यह लगता है कि आज यह निवेदन करने के पश्चात् ग्रगली दुर्घटना के दख में हम इस दुर्घटना के कारणों का पता लगाना भूल जांयेंगे ग्रीर इसलिए सब से पहले में माननीय रेल मंत्री जी से यह जानना चाहुंगा कि वहां जिस विभाग में यह रेल की दुर्घटना हुई है इन दिनों में नक्सलवादियों का काम बहुत बढ़ रहा है । कुछ अखवारों में इस प्रकार के समाचार छपे हैं कि इस दुर्घटना के पीछे उस विभाग में नाम करने वाले नक्सलवादियों का हाथ है। अगर इस प्रकार के नक्सलवादियों के हाथ होने की सम्भावना की जांच करना हो तो वह केवल रेलवे सुरक्षा ग्रायुक्त द्वारा सम्भव नहीं है क्योंकि वह तो ज्यादा से ज्यादा इस बात को कह सकता है कि यह दुर्घटना किसी बाहरी कारण से हुई है। मैं मंत्री महोदय से यह जानना चाहता हूं कि इस दुघटना की ठीक प्रकार से जांच करने के लिए ग्रौर क्या इसके पीछे नक्सलवादियों का हाथ है इसका पता लगाने के लिए वह केन्द्रीय जांच ब्यूरो की इस में सहायता लेंगे ?

SHRI VITHALRAO **MADHAVRAO** JADHAV (Maharashtra): There is no doubt that that this is an unfortunate accident for the Tamil Nadu Express. At the same time I do not agree with my friend from the Opposition when he said that the number of accidents is on the increase.

The hon. Minister of Railways has introduced so many new trains. When I was coming from Hyderabad, I came to know that Andhra Pradesh Express has been made a daily service. Like that, so many trains havo been converted into daily trains. Traffic has also increased. May I know from thte hon. Minister whether it is due to increase of traffic, both passenger and goods, that these accidents take place? Then, maintenance of track is also not proper. May I know from the hon. Minister that the other reason for these accidents is lack of maintenace of track?

Statement

One Member of Lok Sabha, Mr B. inwari Lal Purohit was also travelling; another Member of Lok Sabha. Mr. Vairale, was also travelling by the same train and they held t he passengers. I feel on such occasions | proper timely medical aid and care is very necessary.

My friend from that side raised a very important point about Naxalit" movement in that area. I would like to know whether it is a fact that Na-xalite movement could also be reponsible for this accident.

In the South Central Railway—it is actually the Central Railway-main tenance of railway track is not pro- j per. This also could be a reason for such accidents.

Thte Government has appointed an enquiry commission in this matter and I wholeheartedly welcome this decision. May I know from the hon. Minister what specific steps and measures will be taken to avoid such accident in future?

These are a few points on which I reek clarification.

उपसमापति : जगदंबी प्रसाद यादव जी। चंकि मैंने ग्रापको कहा था लिख कर दीजिए, आप संक्षेप में बोलिए।

श्री जगदंबी प्रसाद यादव (विहार): माननीया उपसमाणित महोदया, मैं दो तीन

तथ्यों की ग्रोर मंत्री जी का ध्यान खींचना चाहता हूं। एक तो प्रजातंत्र में दुर्घटना रोकने का महत्वपूर्ण तथ्य स्वर्गीय लील बहादूर शास्त्री जी नै रेल मंत्री के जमाने में दिया था अपना इस्तीफा दे कर तो दुर्घटना न घटे, सरकारी ग्राधिकारी समझें कि दुर्घटना सं मंत्रालय का मंत्री का है और प्रीतिष्ठातो जड़ी है ही। तो दुर्घटना को रोकने में कोई महत्वपूर्ण पार्टक्या मंत्रालय और मंत्री जी श्रदा करना चाहते हैं ? दसरी बात मैं कहना चाहता ह कि जहां एक बात नक्सलाइट की छाई तो मैं तकनीकी बात भी उठाना चाहता हं कि इन दिनों बरसात के समाप्त लाइनों की मरम्मती का बहतायत होता रहता है, तो क्या उस लाइन की मरम्मत हो रही थी ? और उस देक की मरम्मत में कहीं कोई गलत ढंग से छुट हो गयी, क्योंकि दो सी मीटर ट्रेक खराब होने की बात आई है श्रीरदोसी मीटर ट्रेकतभी खराव हो सकत है जबकि ट्रेंक की रिपेयरिंग चल रही हो। इसलिए मैं जानना चाहता हूं कि उस सैक्टर में ट्रेक की क्या कहीं रिपयरिंग चल रही थी। तीसरी बात मैं बहना चाहता हं कि ट्रेक्स की देखभाल भी टाइम-टाइम पर होती रहती है कभी गाडी से कभी दूसरे प्रकार से भी। मंत्री जी ने जॉच ःराई है तो मैंयह भी जानना चाहता हूं कि इस ट्रेक की कितने विन पहले जांच पड़ताल कराई गयी। किसी गांडी का संयोग से पास हो जाना ग्रौर किसी का संयोग से फंस जाना. म नहीं समझता हं कि इतना कहने से ट्रेक साफ हो जाएगा। हेंक ट्टने लायक न जब पहली गांडी पास हो हो लेकिन दूसरी गाढ़ी पास होते होते उस ट्रेक की स्थिति बिगड़ गयी हो । इसलिए मैं इस हिसाब में जानना चाहता हं कि उस देक की जांच पडताल कितने दिन पहले हुई थी, कब हुई थी, किस प्रकार से हुई थी।

मैं इस प्रश्न के दूसरे भाग पर द्याना चाहता हं। ग्राज भी ग्राया है कि रेलवे ऋसिंग पर मोटर से दुर्घटना हो गयी।

[श्री जगदम्बी प्रसाद यादव]

Statement

में एक दिन कलकत्ता से आ रहा था तो "राजधानी" ट्रक से टकरा गयी और ड़ाइवर घायल हो गया । मैं इसलिए इस बात को कहना चाहता हूं कि जो सावधानी चाहिए जो तीन जब्द, स्रक्षा सावधानी और समय लिखकर भ्रापने टांग दिए हैं, लगता है कि ग्रापके जो ग्रधिकारी हैं उन्होंने इन तीनों शब्दों पर सावधानी देना छोड़ दिया है। जब ऋसिंग पर राजधानी टकरा सकती है और आज भी गाडी टकरा गयी, आठ आदमी मारे जाते हैं तो इसका मतलब है कि यह असावधानी का हिसाब बहुत पुराना है, तो इसको सुधारने के लिए अ। पने कौन से कदम उठाए

ग्रंतिम बात वहना चाहता हं कि भ्रगर जांच करने का नतीजा यही हो कि सबको लीप पोतकर बराबर कर दिया जाये और सबको बरी करके नि ाल दिया जाये... क्योंकि किसी न िसी बड़े अधितारी से लेगर छोटे अधितारी तक जरूर इन्वाल्व होते हैं तो क्या फायदा हम्रा । ग्रतः मैं वहना चन्हता हुं कि जो इस जांच पड़ताल में पड़ते हैं, टैंक के देखने वाले, ट्रक को इक ामिन करने वाले, सेफ्टी वाले, िनके कारण यह दुर्घटना हुई है, जब इनकी जांच पडताल होती है तब इस ा क्या प्रतिफल होता है। हमारे कई मिलों ने भी वहा कि जब दुर्घटना होती है तो ग्रापने स्टेटमेंट दे दिया लेबिन जांच पड़ताल का क्या प्रतिफल हम्रा, इसकी जानकारी न सदन को मिलती है न सदस्यों को । तो कम से कम इसकी जानकारी देने की पद्धति कुछ विकसित करें ग्रपने जमाने में तो हो सन्ता है कि लोग यह भी सपझें कि इस जांच के बाद फिर पालियामेंट में यह प्रश्न उठ सकता है इसलिए जांच को इस बारीकी से करें कि सबको संतोष हो सके।

श्री शरद यादव : (उत्तर प्रदेश) : मैं दो तीन बातें मंत्री जी से पूछना चाहता हं। नम्बर एक इस बयान से कुछ भी जाहिर नहीं होता है । लगातार देंस के एक्सीडेंट्स हो रहे हैं भ्रौर लगातार हम सतही सफाई देने का काम करते रहते हैं। मैं मंत्री जी से पूछना चाहता हं कि ग्रभी भी जो रेलवे बिजेज हैं उनमें वितने ऐसे हैं िन की डेट्स एक्सपायर हो गयी है। ग्रब वह इस काम के लिए नहीं बचे इसके बावजूद वह चलाये जा रहे हैं ग्रीर यह जो एक्सप्रेश नागपुर केपास, कोटला के पास िसका एक्सीडेंट हुआ है, यहां दैक दो थीं या एक थी, यानी डवल लाईन थी या सिगल लाईन थी ?

तीसरा सवाल मैं यह पूछना चाहता हूं कि यह जो फास्ट ट्रेंस चलाई जा रही हैं, इनके लिए जो टूह हैं, उस स्पीड को बेयर कर साते हैं कि नहीं कर सकते हैं?

मेरा चौथा सवाल यह है कि अभी तक जो ांच होती छाई है एक्सीडेंट्स में, उन एक्स डेंटस के इलते ितने द्रिधा ।रियो पर, वितने वर्मचारियो पर ग्रापने कार्यवाही की है?

ग्रव इस दैक पर जो एक्सीडेंट हथा है, इसमें यदि बड़े ऋधिकारियों पर द्वाप कार्यवाही ५रेंगे, तो छागे के लिए एक्म डेंट्स बचाये जा सनते हैं।

धन्यवाद ।

SHRI MADHAVRAO SCINDIA: Madam. I have heard the observations made by the hon. Members, and as usual the observations made by them clearly manifest their concern which, I can assure you, is totally shared by us. It is our endeavour to continuously try to reduce accidents and to take into account the very valuable suggestions and the concern expressed by the hon. Members from time to time.

Mr. Sukomal Sen talked about the lack of safety measures. As you know, Madam, a couple of years ago, when Mr. Bansi Lalji was the Railway I ister, a 10-point plan was put into motion to specifically try to reduce railway accidents and to create an

awareness from the highest officer to we'-e lowest member 01 me start of the Indian Kauways. 'That plan or action has begun to vield results. We will not be satisfied untu railway ac-ciuents are reuuced 10 an absolute minimum. Here I would quote us-, ies, put I would not like the hon. isaamotira to misinterpret that these ngures leave us in the railways witu a sense or sen-satisiaction. inat ia not me case. we win always endeavour to reduce these rigures even further. In the first year 1985-85 when the new Rajiv Gandhi Goveinment took office, todian rauway establisned a new record in the reduced number of railway accidents. The raillway accidents went down by 10 per cent compared to the previous year and in the history of the Indian railways it was the lowest ever re cordeu. 1986-87, there was the further improvement of 12 per cent on that record low. This is a sad occasion. I do not want to express these ngures, again as I said, in a sense quoting our achievement, but I am happy to inform the hon. Member, that over the record low last year, this year, the first six months compai ed to the first six months of last year have shown a further decrease in railway accidents of over 23 per cent. I think this is a substantial achievement for which the credit must go to the railway officers and the railway start' who have endeavoured, in spite of, as Mr. Vithalrao Jadhav mentioned, our traffic having gone up phenomenally. Even the gross number of railway accidents has come down this year by 23 per cent over the record low of last year and the record, low the year before. The awareness amongst the railway staff is also evin ced by the fact that of the total number of railway accidents those which can be attributed to staff negligence have come down this year by almost 30 per cent which I think again is a substantial reduction. While I would not fail in expressing my concern and objective that the Railway Ministry is continuously trying to reduce these accidents, I feel that on such sad oc-

casions, let us not use them to detract from the exemplary efforts put in by the railway officers and members of the railway staff I would not like the hon. Members to forget this-and I would like to remind them-ihat in the winter months when we snuggle into our blankets in these last and super-fast trains which whiz through. from Howrah to Delhi or from Delhi to Bombay, if your sleep is disturbed and you wake up at 2, in the morning and out of your blanket look out of the window as you pass a level crossing, you will find in these winter months, a scantily clad railway stafl member showing you a green light. He is Trying to ensure security of your train. There are thousands of such people who are devotedly working towards tailway safety and I do not think we should try to use these occasions to misquote figures and detract from their efforts. Again, I would like to very clearly maintain that we are deeply concerned and we are not satisfied. However much the number of railway accidents may have been reduced, we will constantly keep striving in that direction to reduce them even further.

The track is patrolled every 24 hours by a. keyman'who inspects the track and weekly by the permanent way inspector. Bridges are also inspected and those bridges which may cause a little concern are inspected even more frequently, depending on the state of the bridge. However, if a bridge is considered dangerous, no time is lost in strengthening it or reconstructing it.

Shri Sukomal Sen did mention that the GT Express had passed earlier. In fact three trains had passed—16 UP had passed at 11. 15, 15 Dn GT had passed at 12 o'clock and a railway (electrification special had also passed at 12. 30, about one hour before the accident. The track was found to be in perfect condition. I would like to mention that this is a newly relaid track. Track renewal has been completed in the year 1986-

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87. There was sufficient ballast and the track was also in very good condition. Therefore it is very strange that one hour later, keys a're found, missing on 200 metres of track. Keys are a vital part. They are wedged in the track. There are jaw claws and they are wedged between the sleeper and thp jaw claw. If they are removed, the track becomes loose. Now I am only indicating possibilities; I am not coming to any conclusions. Mr. Sukomal Sen did mention that I am trying to pass the buck. We in the Railway Ministry will not pass the buck. That is not our practice and it will not be our practice in the future also. However, I have indicated the possibilities. We can only come to any certain conclusions after the Commissioner of Railway Safety completed his enquiry and given his report. But the strange part is this. Mr. Upendra has been a railwayman and will surely understand the technicalities of this. These 200 metres over which the keys are missing are on the outer fringe of the curve and as you well know when a train is taking a curve, the strain is much more on the oute'r curve. It just indicates somebody who knows something about railway movement. These are just indications; I would not like you to feel that I have come to any conclusion. It is somebody who knows that the Tamilnadu Express is passing at a particular time and who knows which part of the track will be most dangerous.

SHRI PARVATHANENI UPENDRA: The papers have mentioned that I was on the train. I hope you are not hinting at that.

SHRI MADHAVRAO SCINDIA: I am glad you were not on the train. So the track becomes loose and the moment the train passes over the loose trade, it overshoots its appointed place and naturally then the train derails. But we will await the Commissioner of Railway Safety's enquiry report. The railways themselves also of course internally have to conduct

their own enquiring which we will be doing totally independently. An honourable Member—I think it was, possibly, Mr. Sukomal Sen himself—. asked, why a joint inquiry? It is not. It is a joint inspection of the evidence. The inquiry will be totally independent. This particular office of the Commissioner of Railway Safety comes under the Ministry of Civil Aviation. It does not even come under our Ministry. So, it is an independent, statutory, inquiry and I can assure you that we will not attempt, in any way, to prejudice the findings of the Commissioner of Railway Safety. We ourselves want to learn the real causes and, learning from those causes, we would like to take measures to mend the state of affairs, if required.

Mr. Radhakrishna mentioned about the Vijayawada derailment. There was a derailment in Vijayawada—he is quite right. I am once again sorry to say that this matter of tampering with the track is a something which is extremely worrying for us. We have 100, 000 of track kilometres and 61, 000 of route kilometres and, from that point of view, it is a matter of great concern because every case of tamper ing with the track is something which can cause tremendous problems to us. In Vijayawada too, two fishplates and four bolts were found missing at the point of derailment. So, there has been a problem there also. He also talked about the collision of the bus and the train st a level crossing yesterday. Here also, it is something which is beyond our control. The bus driver, apparently, was driving rather fast and his brakes seemed to have failed. At a manned level crossing where the gates are closed, there is very little that we can do; If somebody chooses to ram the gate on one side and go along with it and ram into the gate on the -otner side, here is very little that the Railway Administration can do. We can only try to create some awareness amongst the road users, which we are attempting to do. There are attempts. We are trying, through

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our Public Relations Officers, through publicity, to create this awareness among the road users. But, I am afraid, in these cases we are totally dependent on the road users.

Statement

Mr. Radhakrishna also said that railway accidents were ineteasing. This is not a fact: 1 have just quoted figures, Mr. Pramod Mahajan also talked about railway accidents increasing. As I have said earlier, there has been a very significant decrease.

The local police are already seized of the matter. They are conducting their own inquiry. I do not think that at this stage the CBI can be involved in it. It is a police matter and it really goes outside our jurisdiction, outside our purview. But, again, we would be very, very interested to know ultimately what conclusions the police arrive at. So that the police could examine every bit of evidence, we did not clear the track until the police gave us the green signal, and that is why we got the green signal about 24 hours later, after all the evidence had been examined by the police.

Mr. Vithal Jadhav talked about the maintenance of track. As the honourable Members know, when the Administration took over, there were 20, 000 kilometres of track due for renewal. That was the backlog that accumulated In our railway plans since 1985-86, we have been allocating about 25 per cent of each annual plan to track renewal and we have been giving it tremendous priority. In fact, the backlog has now come down to between 15 and 16 thousand kilometres. This particular part of the track had been renewed last year and it was in good condition.

Mr. Banwarilal Purohit was on the train. He was very, very helpful to the other passengers; he was of great help to us also. I myself talked to him on the telephone and he did mention to me that in such cases he was normally very, very critical but

he had not enough words of praise for the alacrity with which the Rail way Administration responded to the situation and the way they looked after not only the injured but also those passengers who were stranded. This is what Mr. Banwarilal Purohit conveyed to me over the telephone Naxalites were also mentioned. Again, these are all aspects which will have to be examined by other agencies.

Jagdambi Prasadji also asked whether it is a lapse.

रेल पट्टी नवीनीकरण वहां हुआ या कि नहीं ? दुघटना रेल पटरी के कारण हुई ि नहीं ? मैंने पूर्व में बताया कि इसका नवीनीकरण पिछले वर्ष हो चुका था ग्रीर उस सेक्शन की रेल की हालत अच्छी थी । चिंता की वहां बात नहीं थी । स्थिति संतोषजनक थी । आपने लेवल कासिंग एक्सीडेंट के बारे में भी उस्लेख किया । उसके बारे में भी मैंने बताया है। शरद यादव साहब ने रेलवे ब्रिजिज के बारे में पूछा है। प्रतिवर्ष रेलवे बिजेज का निरीक्षण किया जाता है। जो रेलव ब्रिजेज खतरनाक दिखते हैं, उन रेलवे ब्रिजेज को तस्काल सुधारने का काम किया जाता है, मरम्मत का काम किया जाता है या दुबारा उस स्थान पर रेलवे ब्रिज निर्मित विया जाता है। यह सेक्शन डबल लाइन सेक्शन नहीं है । यह सिगल लाइन सेक्शन है । जहां कीज निकाले गए थे, वे रेल ट्रैक जहां कर्व लेता हैं, वैंड होता है, उसी जगह पर निकाले गए थे। ब्रिज के पहले किगज निकाले गए थे। मैं बताना चाहंगा कि हमारी पटरियों का एकजामिन शन होता रहता है और ऐसे सेक्संशस जहां दैक रिनुग्रल होना ग्रावश्यक है या ऐसे सेवशन जहां लाइन का नया-नया रिन्द्रल हुन्ना है वहां स्पीड रिस्ट्रक्संस लगाए जाते हैं ग्रौर इन स्पीड रिस्ट्रक्संस के अनुसार जगह-जगह पर ट्रेंस चलती हैं। यहां कोई स्पीड रिस्ट्कसंस नहीं था। 110 किलोमीटर तक स्पीड बिलग्रर की गयी थी भ्रौर हमारा भ्रतमान है कि ट्रेन 90-100 किलोमीटर के दरिमयान चल रही थी।

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This is all the information that the 'Members wanted. I would once j again, on behalf of the Railway Administration, like to express my deep tregrets for this accident. My deep condolences to the bereaved families. I would also like to tell the hon. Members that of the 13 grievously injured, eight are now totally out of danger, and with the blessings of Almighty, I am sure, that the remaining five also will survive the ordeal.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir); Payment of compensation?

SHRI MADHAVRAO SCINDIA; The *exgratia* amount has been distributed. Rs. 5, 000 to the bereaved families and Rs. 1, 000 to the grievously injured and Rs. 500 to those who have suffered minor injuries, simple injuries.

But, again, I would not like this amount to be confused with compen-sa'ion. This an ex-gratia amount which is for immediate utill station, for immediate requirement. The compensation amount be decided by the ad hoc will Claims Commissioner who is appointed in consultation with the Pradesh Sarkar. After the Commissioner comes to his Claims hocconclusion, he will tell us how much compensation is to be paid and to whom it will be paid. This will be settled by the Claims Commissioner. That process will also be put into motion very soon.

श्री नत्था सिंह (राजस्थान) : माननीय मंत्री जी धापने चालू वर्ष में मेल और एक्सप्रस गाड़ियों के बारे में बताया लेकिन चालू वर्ष में माल गाड़ियों के जो एक्सीडेंट्स हुए हैं, उनके बारे में भी बताएं।

श्री माधवराव सिंधिया: मैडम, यह जो झांकड़े हैं, ये सभी हमारी जो गाड़ियां चलती हैं चाहे मेल हो, चाहे एक्सप्रेस हो, चाहे फास्ट हो चाहे सुपर फास्ट हों, सभी सम्मिलित हैं। STATUTORY RESOLUTION

APPROVING THE CONTINUANCE IN FORCE OF PRESIDENT'S PRO. CLAMATION UNDER. ARTICLE 356 IN RESPECT OF PUNJAB -contd.

of President's Rule

in Punjab

THE DEPUTY CHAIRMAN-. Now we will take up the statutory Resolution for discussion. Shri Pawan Kumar Bansal was on his legs. He may please continue.

SHRI PAWAN KUMAR BANSAL: Madam, when we adjourned for lunch, I was saying that the Akali Dal lias failed to present a strong leadership which is imperative and in fact a dire necessity at this juncture to present overcome the impasse. This is se because the view of the Akalis has alwavs been jaundiced, and their approach guided by the narrow political considerations which are sometimes at variance even with the larger State and national interests. They have now voiced their opposition to violence and terrorism. But they still have to demonstrate the firm and resolute determination to stand up against terrorism and fight the menace to the finish. Till then their clamour for the revocation of the President's Rule in the State would not convince even the Punjabis.

My learned friend, who initiated the debate, is, unfortunately, not present in the House at the moment. He very vociferously pleaded for the 'reinstatement of the last Government i headed by Shri Barnala. Madam, I agree that the intellectual power of some of the Opposition friends, particularly from the CPM group, is great, but their opinion of themselves is still greater; and sometimes, unfortunately, that tends to overtake the former. For over 20 minutes he tried to analyse the Punjab situation, but not once did he mention the most important factor involved in the Punjab situation today; and that was the emergence of the Panthic Committee. I do not know whether my friend has even heard of the name of the Panthic